	(F	iling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	3	166687440	3	159187440	17.52	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	12	296887894.20	12	282128148	31.04	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	131	812357169.86	131	439630629	48.37	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	34	2557060	34	2557060	0.28	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	1	2441538	1	2321304	0.26	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0		0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	42	25109954.87	42	22990992.00	2.53	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	<u>Annexure 9</u>
Total		223	1306041056.9299 998	223	908815573	100.00	0	411615775.48	0	